

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1496 of 2019

IN THE MATTER OF:

Sangita Agarwal & Anr.

...Appellants

Versus

Limtex Tea & Industries Ltd. & Anr.

...Respondents

Present: -

For Appellant: Mr. Abhijeet Sinha, Ms. Suhita Mukhopadhyay and Mr. Avirup Chatterjee, Advocates.

For Respondent: Mr. Rishab Kaushik and Mr. Shantanu Parashar, Advocates for R-1.

O R D E R
(Virtual Mode)

16.02.2021 Heard Learned Counsel for the Appellant and Respondent
No. 1.

Judgment Reserved.

Parties may file short Written Submissions not more than three pages
alongwith relevant case laws, within five days.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)